

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

STARRED QUESTION NO:314

ANSWERED ON:11.08.2015

National Action Plan on Climate Change

Bhamre Dr. Subhash Ramrao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the present status of implementation of the National Action Plan on Climate Change (NAPCC) in the country;
- (b) whether the Government has directed the States to prepare their own action plan on climate change, if so, the details thereof and the reasons therefor;
- (c) the names of the States which are yet to prepare State Action Plan on Climate Change (SAPCC) along with the follow-up action taken by the Government in this regard; and
- (d) whether there is any proposal to merge SAPCC with NAPCC and if so, the details thereof and the reasons therefor including the initiatives under taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) To (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (d) of Lok Sabha Starred Question No. 314 by Dr. Subhash Bhamre regarding 'National Action Plan on Climate Change'

(a) The Government launched National Action Plan on Climate Change (NAPCC) in 2008 with eight missions in specific areas of energy efficiency, solar energy, sustainable habitat, water, Himalayan ecosystem, forestry, agriculture and strengthening the scientific knowledge on climate change. These missions form the core of the NAPCC in context of mitigation and adaptation aspects of climate change. All the missions are anchored by the respective nodal ministries/ departments and are under various stages of implementation. The Executive Committee on Climate Change (ECCC) and the Prime Minister's Council on Climate Change (PMCCC) have been reviewing the progress of National Missions under NAPCC. The ECCC reviewed the progress made upto March 2015 in its meeting held on 02.05.2015. The status of implementation of the eight National Missions under NAPCC till June 2015 is given at Annexure I.

(b) States have been requested to prepare State Action Plan on Climate Change (SAPCC) in line with the objectives of NAPCC. So far 27 States and 5 union territories have prepared their SAPCC, namely, Andaman & Nicobar Islands, Andhra Pradesh including Telangana, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Kerala, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odhisa, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand, West Bengal and Uttar Pradesh.

(c) Goa, Daman & Diu, and Dadra & Nagar Haveli are yet to prepare SAPCCs. The Government is pursuing with the governments of the respective state and union territories to finalize the SAPCC.

(d) There is no proposal to merge SAPCC with NAPCC.